NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP/65/241/HDB/2017		
NAME OF THE COMPANY	Dipamkara Web Ventures Private Limited		
NAME OF THE PETITIONER(S)	Rajasekhar Kanuparthi		
NAME OF THE RESPONDENT(S)	Dipamkara Web Ventures Pvt. Ltd.		
UNDER SECTION	241		
UNDER SECTION	241		

Counsel for Petitioner(s):

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y . SURYANARAYANA	Coursel fol R1,2,3,4,8	Suryolorporate lawyer (a)	1 2m

ORDER

Heard Sri Y. Suryanarayana, Learned Counsel for R1, R2, R3, R4 and R.5. None appeared for the Petitioner. Post the case on 20.12.2017.

M.A

MEMBER (Judicial)